

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 07TH AUGUST, 2019

No. 138 A: The Judicial Officers named in Column No. 2 are designated as Additional Civil Judge (Junior Division) with immediate effect at the places mentioned against their names given in Column No. 3 of the table given below in addition to their present assignment.

Sl. No.	Name of the officer with designation and present place of posting	Name of Judgeship/place
01	02	03
1.	Mr. Milan Kumar, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Bokaro [UOT to Porahat (Chaibasa)]	Porahat (Chaibasa)
2.	Ms. Sangita, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Dhanbad	Dhanbad
3.	Ms. Saudamini Singh, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Hazaribagh	Hazaribagh
4.	Ms. Darshna, Judicial Magistrate, Jamshedpur	Jamshedpur

The concerned Principal District and Sessions Judges are hereby directed to ensure the transfer of Civil Cases to these courts as per requirement, in terms of the provisions of section 13(2) of the Bengal, Agra and Assam Civil Court's Act, 1887.

By order of the Court,
Sd/- Ambuj Nath
Registrar General

Memo No. 2841 /Apptt.

Dated Ranchi the 07th August, 2018

Copy forwarded to the Central Project Co-ordinator i/C, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.


7-8-19
Registrar General